

(c) what percentage of these labourers are landless?

The Minister of Labour in the Ministry of Labour and Employment (Shri Hathi): (a) 1,09,678.

(b) About 30,000.

(c) The information is not available.

A.I.R. Station at Gulbarga (Mysore)

2403. Shri Chandriki: Will the Minister of Information and Broadcasting be pleased to state:

(a) whether Government is considering to set up an All India Radio Station at Gulbarga (Mysore);

(b) if so, whether any site has been selected for that; and

(c) when it will begin to function?

The Deputy Minister in the Ministry of Information and Broadcasting (Shri Sham Nath): (a) It is proposed to instal a 20 KW Medium-wave relay transmitter at Gulbarga;

(b) Yes, Sir.

(c) The transmitter is expected to be ready for service in 1963-64.

Institutions for Craftsmen Training

2404. Shri Jena: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Institutions for training of craftsman are going to be established in the country;

(b) if so, the places where they will be established and the basis on which those places will be chosen for their establishment?

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): (a) Two National Crafts Institutes, one for textile hand-printing and the other for Dolls and Toys, are proposed to be set up where advanced training to craftsmen will be imparted.

(b) The Institute for hand-printing is being set up at Ahmedabad because of large concentration of hand-printers at that place, while the Dolls and

Toys Institute will be at Bombay by reorganising the existing centres of the All India Handicrafts Board there.

क्वार्टर देने में अत्यधिक प्राथमिकता

२४०६. श्री बाल्मीकी : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) सरकार द्वारा १५ मई, १९६० तक क्वार्टर देने में अत्यधिक प्राथमिकता के कितने मामले रजिस्टर किये गये ;

(ख) क्या यह सच है कि यह काम बहुत ढील से चल रहा है ; और

(ग) यदि हाँ, तो इस काम की प्रगति तेज करने के लिये क्या नये उपाय अपनाये गये हैं ?

निर्माण, आवास और संभरण मंत्री (श्री मेहर चन्द खन्ना) : (क) २२ ।

(ख) और (ग). जिन कर्मचारियों के लिए अत्यधिक प्राथमिकता की मजूरी दे दी गई है, उनके नाम संबंधित प्रतीक्षा-सूची में सबसे ऊपर रखे गये हैं। परन्तु वस्तुतः नियतन तो तभी किया जा सकता है, जब कि मकान खाली हों।

शरणाथियों का पुनर्वास

२४०६. श्री बाल्मीकी : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क) मई, १९६२ तक कितने ऐसे शरणाथियों को कर्जे की छूट दी गई जो अभी तक नहीं बसाये जा सके हैं ;

(ख) उनकी दीन अवस्था की जांच का क्या आधार है ; और

(ग) इसके कारण कितना धन बिना वसूल रहने की संभावना है ?